

out gradually the Maharaja lounge on the Jumbo aircraft of Air India; and

(b) if so, the details and reasons thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) Air India's proposal for the modification of its 747 aircraft fleet to instal thirty economy class seats on the upper deck which is presently being used as a lounge for first class passengers has been approved by Government.

(b) The basic objective of converting the upper deck lounge is to provide additional economy class seating to make more productive utilisation of the space available on the upper deck of the aircraft. With the very steep escalation in costs and introduction of low fares, the 747 operators have decided to take this course. It will also provide Air India with the flexibility to meet the directional and seasonal peak traffic demands especially on sectors into and out of India.

कोटा परमिट प्रणाली

* 254. श्री कृष्ण चन्द्र पांडे : क्या वाणिज्य तथा नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कोटा-परमिट प्रणाली मूल्यों में वृद्धि के लिए मुख्य रूप से जिम्मेदार है और इससे आवश्यक वस्तुओं की सप्लाई में कठिनाइयां उत्पन्न होती हैं क्योंकि ठेकेदार समय पर माल नहीं उठाते हैं और इनकी सुगम उपलब्धता में बाधा पहुंचाते हैं ; और

(ख) यदि हां, तो क्या सरकार का विचार कोटा-परमिट प्रणाली समाप्त करने और खुले बाजार में आवश्यक वस्तुओं की पर्याप्त सप्लाई सुनिश्चित करने का है ?

वाणिज्य तथा नागरिक पूर्ति और इस्पात तथा खान मंत्री (श्री प्रणव मुखर्जी) : (क) की नहीं ।

(ख) वर्तमान सभी नियंत्रणों को समाप्त करने का कोई प्रस्ताव सरकार के विचाराधीन नहीं है । तथापि, सरकार उत्पादन तथा आपूर्ति बढ़ाकर, आघार-ढांचे संबंधी बाधाओं को दूर करके और आवश्यक वस्तुओं के वितरण को सुप्रवाही बनाकर उपभोक्ताओं को आवश्यक वस्तुएं पर्याप्त मात्रा में उपलब्ध कराने के लिए प्रयत्नशील है । राज्य सरकारों से कहा गया है कि वे आवश्यक वस्तु अधिनियम और इसी प्रकार के कानूनों के अंतर्गत जारी किए गए आदेशों को सख्ती से लागू करें ।

Supersession of Senior Officers of I.A.

*255. SHRIMATI MOHSINA

KIDWAI:

SHRI SHIV KUMAR SINGH:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether his attention has been drawn to press report regarding peremptory manner in which some seniormost officers of Indian Airlines have either been asked to proceed on leave or they are being superseded by much junior colleagues;

(b) if so, his reactions to the news; and

(c) whether, in the above context, some steps are being taken to restore confidence in Indian Airlines staff and also its sister airlines i.e. Air India, against premature retirements and supersessions?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) Such press reports are not based on facts.

(b) and (c) Do not arise.

Expenditure Tax

256. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government have examined the possibility of levying ex-